

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-731(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2020

NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Saaduzzaman, Advocate

Present for the Respondent: None

ORDER

None is present on behalf of the Corporate Debtor.

Court notice be issued to the Operational Creditor and the Financial Creditor as well as their counsels returnable on ⁵th March 2020. Dasti.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)